

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 152/GT/2015

Subject : Petition for truing-up of tariff for the period 2011-14 and determination of tariff for the period 2014-19 in respect of 1050 MW unit of Maithon Power Limited.

Petitioner : Maithon Power Limited

Respondents : Tata Power Delhi Distribution Limited and 4 others

Date of hearing : **12.7.2016**

Coram : Shri Gireesh. B. Pradhan, Chairperson
Shri A.K.Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K Iyer, Member

Parties present : Shri Amit Kapur, Advocate, MPL
Shri Janmali Manika, Advocate, MPL
Shri Vishal Anand, Advocate, MPL
Shri Sakya Singha Chaudhari, Advocate, WBSEDCL
Shri Molshree Bhatnagar, Advocate, WBSEDCL

Record of Proceedings

The learned counsel for the petitioner, MPL prayed for adjournment of the hearing in the matter due to some personal difficulty. The learned counsel of the respondent did not object to the same.

2. The Commission accepted the prayer and adjourned the hearing. Matter shall be listed for hearing on 4.8.2016. No adjournment shall be granted for any reason whatsoever.

By Order of the Commission

-Sd/-
(T. Rout)
Chief (Legal)

